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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**


CP(IB) No. 226/KB/2018  
CA (IB) No. 842/KB/2018


**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9<sup>th</sup> OCTOBER, 2018, 10:30 A.M**

Name of the Company	Srei Equipment Finance Ltd -Vs- Concast Infratech Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Pranay Agarwal, Adv.	for RP	
2.	Ankita Baid, Adv	for RP	

1.	Mr. Dipak Dey, Adv.	} Corporate Debtor	 9/10/18
2.	Ms. Noelle Banerjee, Adv		
3.	Mr. Wriishik Ganguly, Adv		

1.	R. BANERJEE, ADV	} Financial Creditor	 9/10/18
2.	Z. HARVE, ADV		
3.	A.K. AWASTHI, ADV		

P.T.O.


CP(IB) No.226/KB/2018, CA(IB) No.842/KB/2018  
Srei Equipment Finance Ltd.-vs- Concast Infratech Ltd.

(103)

**ORDER**

Ld. Counsels for the Financial Creditor as well as Corporate Debtor appear. Ld. Counsel for the RP also appears. Ld. Counsel for the Corporate Debtor submitted that as per the direction of the Bench-I vide order dated 13<sup>th</sup> September, 2018, the required documents are handed over to the RP. Ld. Counsel for the RP submits that RP will check the documents and submit his response.

Matter to come up for further consideration on 19.11.2018.

  
(M.B.Gosavi)  
Member(J)